

the Directorate of Education for Navy and envisaged Directorate for the Air Force; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithla): (a) No, Sir.

(b) Does not arise.

Naval Literature

*1160. { Shri H. N. Makerjee:
Shri Muhammed Elias:
Shri Prabhat Kar:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that various manuals, secret code books and other publications used in our Navy are produced in the U.K. and carry the inscription that they are the property of Her Majesty the Queen of the United Kingdom and of the Royal Navy; and

(b) if so, whether any change is being contemplated?

The Deputy Minister of Defence (Shri Raghuramiah): (a) Yes. The Indian Navy uses a number of books which have been produced in the United Kingdom, but all codes and cyphers for use within the Indian Navy are produced in India.

(b) Yes. It is the constant endeavour of the Indian Navy to produce its own books and a few of these have already been produced.

Consumption of Alcohol in Delhi

*1161. Pandit D. N. Tiwary: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in recent months, the consumption of alcohol (both foreign and indigenous) has considerably increased in Delhi; and

(b) if so, the reasons for the same?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No.

(b) Does not arise.

Assam Compensatory Allowance to Life Insurance Corporation Employees

*1162. Shri Hem Barua: Will the Minister of Finance be pleased to state:

(a) whether Government have decided to grant Assam Compensatory Allowance to employees of the Life Insurance Corporation working in the Assam region as they have done in the case of other Union Government employees stationed there; and

(b) if so, whether any date has been fixed for this purpose?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir.

(b) Does not arise.

Untouchability

*1163. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Census Commissioner has been asked to suggest ways for ascertaining during the next census, the extent to which untouchability has been eradicated in the country; and

(b) if so, whether any reply has been received from him?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes.

(b) The Registrar General and Census Commissioner is of the view that dependable results would not be possible if such a question were included in the questionnaire.

स्वतन्त्रता संग्राम के शहीद

*११६४. श्री प्रकाशवीर साहनी : क्या वैज्ञानिक पब्लिशिंग और लॉगो-सिक कार्यालयों में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन सहीदों का स्मारक बनाने के लिये कोई कदम उठा रही है, जिन्होंने भारतीय स्वातन्त्र्य सशाम के दौरान में विदेशों में अपने प्राणों की बाहुति दी थी, और

(ख) यदि हा, तो उसका व्यौरा क्या है ?

बैज्ञानिक गवेषणा और सांस्कृतिक कार्यों उपरानी (डा० ए० मो० दास) :

(क) कोई ऐसा काम कदम नहीं उठाया जा रहा ।

(ख) प्रश्न नहीं उठता ।

Ratnagir Hill Finds

*1165 Shri B. C. Mullick: Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether it is a fact that some beautiful antiquities have been taken away from Ratnagir Hill in the district of Cuttack, Orissa for studies,

(b) if so, when they were taken away;

(c) their nature and the conclusions drawn from their studies,

(d) whether they will be kept for public display, and

(e) if so, where?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir

(b) In May, 1958

(c) The antiquities consist of pottery, beads fragmentary inscriptions and terracotta plaques inscribed and small stone statuettes and are still under study

(d) This will arise only after the excavation is complete and the Report is published

(e) Does not arise.

U.S. Export-Import Bank Loan

*1166. Shrimati Benn Chakravartty: Will the Minister of Finance be pleased to refer to the reply given to a supplementary on Starred Question No 617 on the 5th December 1958 and state:

(a) what is the total amount of loan given by US Export-Import Bank to National Rayon Company Ltd; and

(b) whether any amount has been given to them by the US Development Loan Fund also?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b) The US Export-Import Bank has agreed to advance a loan of \$18 million to the National Rayon Corporation Ltd. No loan has been given to the firm by the Development Loan Fund

Facilities to Indigent Students for Technical Studies

*1167. Shri Achar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether Government are proposing to expand facilities for meritorious but indigent students to continue their studies in technical schools, and

(b) if so, the nature of such expanded facilities and the amount that would be made available to such students?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b) Government propose to award scholarships to meritorious poor students to assist them in their technical studies at engineering colleges and polytechnics. A detailed scheme is being formulated for the purpose

A provision of Rs 30 lacs has been made for the scholarships during the current plan period.